

Title: Introduction of the Representation of the People (Amendment) Bill, 2000 (Amendment of sections 29 A and 29B).

15.54 hrs.

SHRIMATI KRISHNA BOSE (JADAVPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951. "

The motion was adopted.

SHRIMATI KRISHNA BOSE : I introduce the Bill.
